

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 255 of 2013**

**Dated : 11<sup>th</sup> August, 2015**

**In the matter of:**

**Delhi Transco Ltd.**

**.... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**ORDER**

Bench not assembled today.

Matter is posted for hearing on **15<sup>th</sup> September, 2015.**

**Court Master**

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